

**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE: WEST DISTRICT: TIS HAZARI COURTS
DELHI**

**MODIFICATION IN DUTY ROSTER OF JUDICIAL MAGISTRATE FIRST CLASS FOR THE MONTH OF
OCTOBER -2025**

In view of the request of Sh. Abhay Choudhary, Ld. Judicial Magistrate First Class, (NI-Act) Digital Court-01, West District, Tis Hazari Courts, Delhi (Duty Magistrate on 01-10-2025 (Local Holiday) & 02-10-2025 (Mahatma Gandhi's Birthday) & Dussehra) for change of his duty, the following modification in the modified Duty Roster of Judicial Magistrate First Class, West District, Delhi for the month of October-2025 (reference No. 2257-2311/CJM(West)/DR/2025 Dated 24-09-2025) is being made:-

Sr. No.	Name of the Judicial Magistrate First Class	Working days Holiday	Room No.
01	Ms. Shivangi Mangla, Ld. JMFC(NI Act) Digital Courts -02, R/o House No. 90, Upper Ground Floor, Pocket 4 & 5, Sector 23, Rohini Delhi.	01-10-2025 (Local Holiday)	102 (CBA-II)
02	Sh. Sanyam Jain, Ld. Relieving JMFC/Civil Judge, West R/o CU-156, Upper Ground Uttari Pitampura, Delhi	02-10-2025 (Mahatma Gandhi's Birthday) & Dussehra	102 (CBA-II)

Ms. Shivangi Mangla, Ld. JMFC(NI-Act) Digital Court-02, West District, Delhi & Sh. Sanyam Jain, Ld. Relieving JMFC/Civil Judge, West District, Delhi would be assisted by the staff of the Court of Ms. Surabhi Sethi, Ld. JMFC(NI Act)-02 West Delhi on the dates of their duty on 01-10-2025 (Local Holiday) & 02-10-2025 (Mahatma Gandhi's Birthday & Dussehra). Ms. Shivangi Mangla, Ld. JMFC(NI-Act) Digital Court -02, West District, Delhi & Sh. Sanyam Jain, Ld. Relieving JMFC/Civil Judge, West District, Delhi shall perform their duty as Duty MM in court Room No. 102(CBA-II), Tis Hazari Courts, Delhi on the dates of their duty. Rest of the conditions shall remain unchanged in the modified Duty Roster of Judicial Magistrate First Class, West District, Delhi for the month of October-2025 (reference No 2257-2311/CJM(West)/DR/2025 Dated 24-09-2025).

(AKRITI MAHENDRU)

Addl. Chief Judicial Magistrate
West District, Delhi

Dated, Delhi the 25.09.2025

No. 2312-2366/CJM(West)/DR/2025

Copy forwarded for information and necessary action to:-

01. The Hon'ble Registrar General, High Court of Delhi, New Delhi
Through Ld. Principal District & Sessions Judge, (West), Delhi
02. The Ld. Principal District & Sessions Judge, (HQ), Delhi
03. The Ld. Principal District & Sessions Judge, (West), Delhi
04. The Ld. Principal District & Sessions Judge all district Delhi/New Delhi
05. The Ld. officer Incharge, Pool Car, Tis Hazari Courts, Delhi
06. The Ld. CJM, all District, Delhi/New Delhi,
07. The Ld. ACJM & All Ld. Judicial Magistrate First Class West District, Tis Hazari Courts, Delhi.
08. The Director of Prosecution, Tis Hazari Courts, Delhi.
09. The Commissioner of Police, Delhi
10. The I G (Prison), Tihar Jail, Delhi/New Delhi.
11. The Secretary, Bar Association, Tis Hazari Courts, Delhi
12. The Supdt. Jail, New Delhi/Lock-Up Incharge, Tis Hazari Courts, Delhi
13. The Admn. Officer(Judl), Hindi Department, R. No. 237, Tis Hazari Courts, Delhi
14. Law Officer, Tihar Jail, Delhi/New Delhi.
15. For Uploading on centralized web-site through LAYERS
16. The Video Conferencing, R. No. 211, Tis Hazari Courts, Delhi.
17. The Care Taking Branch (Hq) & West Tis Hazari Courts, Delhi
18. The Reader to the court of undersigned.
19. The Cash Branch, West District, Tis Hazari Courts, Delhi.
20. PS to Ld. Principal District and Sessions Judge(West) District, Delhi
21. Office file

Addl. Chief Judicial Magistrate
West District, Delhi